

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4235  
ANSWERED ON:07.08.2014  
INTER - STATE ROAD CONNECTIVITY PROJECTS  
Mahtab Shri Bhartruhari

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government provides funds to the States for construction/ development of roads under Inter-State connectivity scheme and if so, the details thereof along with the criteria/norms laid down for allocation of funds under the said scheme;
- (b) the total length of roads constructed under the said scheme and funds allocated/utilised for the purpose during each of the last three years and the current year, project-wise;
- (c) the details of the proposals received from various States for construction/ development of roads under inter-State connectivity projects and the number out of which sanctioned/approved by the Government during the said period; and
- (d) the details of the projects which are lying pending with the Government and the reasons therefor along with the time by which such proposals are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

- (a) Allocation of funds under Inter-State Connectivity & Economic Importance (ISC&EI) schemes are made to the States/Union Territories (UTs) based on the Utilization Certificates (UCs) submitted by them. The release of funds for fifty percent financed works (i.e. EI projects) is commensurate with the expenditure proposed to be incurred from the resources of the States / UTs.
- (b) and (c) Allocation of funds under ISC&EI schemes are made State/UT-wise and not project-wise. The year-wise details of funds allocated / utilized, total length of road constructed, no. of proposals received and sanctioned under ISC&EI schemes during each of the last three year and the current year are as follows:-

Sl. No.	Year	Allocation (Rs. Crore)	Utilization (Rs. Crore)	Total length constructed (km)	No. of proposals received	No. of proposals sanctioned
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1.	2011-12	254.30	174.46	275.79	97	13
2.	2012-13	262.22	243.56	198.24	31	2
3.	2013-14	262.22	236.68	270.63	29	15
4.	2014-15	293.63	12.93\$	62.94	3	3@

\$ - Upto June, 2014. @ - Upto May, 2014.

- (d) The proposals submitted by the States / UTs under ISC&EI schemes are approved in accordance with Central Road Fund (State Road) Rules, subject to overall availability of funds and inter-se priority of works. The proposals not considered for sanction during a financial year are treated as unapproved and not considered as pending.